

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).13132-13133/2020

(Arising out of impugned final judgment and order dated 30-09-2020 in WP No. 1801/2020 and 28-10-2020 in RAST No. 9819/2020 passed by the High Court of Judicature at Bombay at Nagpur)

M/S N.N. GLOBAL MERCANTILE PRIVATE LIMITED

Petitioner(s)

VERSUS

M/S INDO UNIQUE FLAME LTD. & ORS.

Respondent(s)

(WITH I.R. and IA No.113392/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 19-11-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s)

Mr. Dhruv Mehta, Sr. Adv.
Mr. Shyam Dewani, Adv.
Mr. Gagan Sanghi, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s)

Mr. Siddharth Dave, Sr. Adv.
Mr. Rajul Shrivastava, Adv
Mr. Amit Khare, Adv.
Ms. Charu Ambwani, AOR

Mr. Sanjay Kapur, AOR
Mr. Sambit Panja, Adv.
Ms. Megha Karnwal, Adv.UPON hearing the counsel the Court made the following
O R D E R

List the Special Leave Petitions on 23 November 2020.

(SANJAY KUMAR-I)
AR-CUM-PS(SAROJ KUMARI GAUR)
COURT MASTER